

[Shri Janardhana Poojary]

one place to another to improve the working conditions of these public enterprises and financial institutions like banks and LIC. My submission would be, let us work together, let us cooperate in this.

SHRI RAM PYARE PANIKA : Who will cooperate ?

SHRI JANARDHANA POOJARY : The Opposition has to cooperate in this.

(Interruptions)

MR. DEPUTY-SPEAKER : They are cooperating. Their cooperation is very superb. They are cooperating. Why do you doubt it ?

(Interruptions)

MR. M. RAM GOPAL REDDY : Regarding cooperation in production, they should not hamper production.

SHRI JANARDHANA POOJARY : Sir, my submission would be that so far as productivity is concerned, the answer is hard work and discipline. This is the only slogan we can give to the nation and in this respect, I appeal to the hon. Members from the other side also to cooperate. (Interruptions).

Let us work together. With these words I conclude. Thank you very much.

I may also submit that there are valuable contributions from the Opposition side. I am grateful to them. But I am sorry, I could not meet all the points because of the shortage of time. Thank you very much.

MR. DEPUTY-SPEAKER : Some cut motions have been moved by hon. Members for Supplementary Demands for Grants (General) for 1982-83. If agreed, I shall put all the cut motions to the vote of the House together. I hope you will all be agreeable to put all the cut motions together.

*Cut Motions Nos. 5 to 9 were put and negatived.*

MR. DEPUTY-SPEAKER : I shall now put the Supplementary Demands for Grants

(General) for 1982-83 to the vote of the House.

The question is :

"That the respective supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India to defray the charges that will come in course of payment during the year ending 31st day of March, 1983, in respect of the following demands entered in the second column thereof—

Demand Nos. 12, 13, 26, 30, 42, 52, 63, 78, 79 and 100."

*The motion was adopted.*

18.15 hrs.

APPROPRIATION (NO. 3) BILL, 1982

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1982-83.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1982-83."

*The motion was adopted.*

SHRI JANARDHANA POOJARY : I introduce the Bill.\*

I beg to move :\*\*

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for their services of the financial year 1982-83, be taken into consideration."

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\*\*I introduced/moved with the recommendation of the President.

MR. DEPUTY-SPEAKER : Motion moved :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1982-83, be taken into consideration." Shri Ramavatar Sastri. You must be as short as possible.

श्री रामावतार शास्त्री : (पटना) : उपाध्यक्ष महोदय, कपड़ा उद्योग घोर संकटों के भंवर में फंसा हुआ है। उस के उदाहरण स्वरूप मैं यह बता सकता हूँ कि सात महीने से भी अधिक हो गए, बम्बई में ढाई लाख कपड़ा मजदूरों की हड़ताल आज भी जारी है रिबीजन आफ पे स्केल और दूसरे जो उन के सवाल हैं उन को ले कर। उन की तरफ सरकार अभी भी ध्यान नहीं दे रही है और प्रतिष्ठा का विषय बना कर हम हड़ताल को लम्बी करती जा रही है जिग का असर कपड़ा उद्योग पर अधिक में अधिक पड़ रहा है। मेरा निवेदन है कि सरकार अभी भी जो लोग हड़ताल में शामिल हैं उन मजदूरों की युनियनों के साथ समझौता वार्ता चला कर रास्ता निकाले और इस संकट को हल करे।

दूसरी बात शिक्षा मंत्रालय को मांगों से सम्बन्धित है। आप जानते हैं कि पूरे हिन्दु-स्तान की युनिवर्सिटीज और कालेजज के टीचर्स बहुत दिनों से पे रिबीजन के सवाल को लेकर और कुछ दूसरे सवालों को ले कर आन्दोलन चला रहे हैं। बिहार के 16 हजार टीचरों ने लगभग तीन महीने तक हड़ताल भी की। अखिल भारतीय टीचर्स फेडरेशन उन का है। उन की नती सूची मांग है। मेरा निवेदन होगा, सरकार ने वादा किया था 1975 में कि उन को पे का रिबीजन होगा। 1975 में नहीं हुआ, अब 1982 है। तो उन के पे रिबीजन की तरफ ध्यान जाना चाहिए।

उसी तरीके से छात्रों के ऐडमीशन का सवाल प्रयंकर रूप में है। दिल्ली में भी है और हर जगह है। इस का भी रास्ता निकाला जाना चाहिए ताकि जो लड़के पढ़ना चाहते हैं उन का ऐडमीशन हो सके।

तीसरी बात मैं ब्राडकास्टिंग मिनिस्ट्री की मांग के सम्बन्ध में कहना चाहता हूँ। मंत्री महोदय बैठे हुए हैं। मैं उन का ध्यान आकृष्ट करना चाहता हूँ, बार बार यहां सवाल उठाया

गया पटना में टी०वी० स्टेशन के बारे में। 1975 में वही टी०वी० स्टेशन बनाने की बात थी। लेकिन 1975 तो बहुत दूर चला गया, 7 वर्ष हो गए, 7 वर्ष के बाद भी पटना वालों को यह सौभाग्य प्राप्त नहीं हुआ कि माठे साहब उन के लिए कुछ कर सकें। यहां टी०वी० केन्द्र शोध से शोध म्यापित किया जाए इस की तरफ मैं उन का ध्यान आकर्षित करना चाहता हूँ।

आखीरी बात मैं मांग संख्या 79 के सम्बन्ध में कहना चाहता हूँ रोड ऐंड इनलैंड वाटर ट्रांसपोर्ट के बारे में। बिहार में गंगा नदी पर पटना में पुल बनाया। बहुत अच्छा काम किया गया। हालांकि समय पर नहीं बनाया गया बहुत देर से बनाया गया। उसको डबल करना है। वह प्राब्लम अपनी जगह पर है इसलिए उसको डबल होना चाहिए।

तीसरा सवाल मैं यह उठा रहा हूँ कि उसको वजह से आने-जाने और ट्रांसपोर्ट की प्राब्लम बहुत बिकट हो गई है, यदि पटना शहर में आप जायें तो देखेंगे कि चलने की जगह नहीं है। जो हम लोग पैदल चलने वाले पेडेस्ट्रियन्स हैं, उनके लिए बड़ी कठिनाई पैदा हो गई है। वहां पर चालीस हजार रिकशा हैं। पुल बनने से हजारों ट्रक्स और बसेज आती-जाती रहती है। टमटम और टेक्सियां भी चलती हैं। लेकिन जा सड़कें हैं वह बहुत कम चौड़ी हैं। इसलिए मैं सरकार से निवेदन करना चाहता हूँ कि इस प्राब्लम का हल निकालना होगा। इसका हल तो पहले ही निकाला जाना चाहिए था जबकि पुल की योजना बनी थी, तभी, ट्रैफिक बढ़ेगा, यह बात जो प्लानर्स और इंजीनियर्स थे, उनको दिमाग में रखनी चाहिए थी। उन्होंने यह बात दिमाग में नहीं रखी। लेकिन अब वहां पर बहुत जरूरी है कि सड़कें चौड़ी की जायें, फ्लाइ-ओवर्स बनाए जायें तथा दूसरे तरीके से वहां पर ट्रांसपोर्ट की जो समस्या है उसका हल निकाला जाए वरना पटना शहर में लोगों के लिए चलना भी मुश्किल हो जाएगा।

यही मेरे चार निवेदन थे जो आपके समक्ष प्रस्तुत हैं।

SHRI JANARDHANA POOJARY : I fully share the views and also the concern of the hon. Member especially regarding the

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Textiles strike. He has raised certain issues.

MR. DEPUTY-SPEAKER : You send it to the concerned Departments.

SHRI JANARDHANA POOJARY : Yes, Sir. Regarding the T.V. Station, I think, the hon. Minister who is present might have taken note of. So far as other issues are concerned, they are administrative matters and his views will be conveyed to the concerned Ministries.

MR. DEPUTY-SPEAKER : I shall now put the motion to the vote of the House.

The question is :

“That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1982-83, be taken into consideration.”

*The motion was adopted.*

MR. DEPUTY-SPEAKER : Now, we take up clause by clause consideration :

The question is :

“That Clauses 2 and 3 and the Schedule stand part of the Bill”.

*The motion was adopted.*

*Clauses 2 and 3 and the Schedule were added to the Bill.*

*Clause 1, the Enacting Formula and the Title were added to the Bill.*

SHRI JANARDHANA POOJARY : Sir, I beg to move :

“That the Bill be passed.”

MR. DEPUTY-SPEAKER : The question is :

“That the Bill be passed.”

*The motion was adopted.*

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : Before we go to the Half-an-Hour Discussion, I suggest that because of the discussion on the Drought Condition tomorrow, we may slip over lunch-hour tomorrow. (*Interruptions*).

MR. DEPUTY-SPEAKER : Is it the sense of the House that we will not have lunch-break tomorrow ?

SEVERAL HON. MEMBERS : Yes, Sir.

MR. DEPUTY-SPEAKER : We will have lunch tomorrow but the lunch-interval will not be there.

18.24 HRS.

## HALF AN HOUR DISCUSSION

### LATE RUNNING OF TRAINS

SHRIMATI GEETA MUKHERJEE (Panskura) : Mr. Deputy-Speaker, Sir, in reply to my Question (a) whether Government are aware that most of the trains including the most prestigious trains are running inordinately late; (b) if so, reasons therefor; and (c) remedial steps taken thereon, hon. Minister, Shri Mallikarjun, said in the first sentence :

“Yes, some prestigious trains do run late sometimes. . . .”

Now, Sir, I shall call this reply to be the under-statement of the decade. Sir, the reply is as coy and shy as the newly married bride.

Mr. Mallikarjun is sitting in front me. To imagine him as a coy and shy bride is a little difficult. For that I have to cover my eyes. But nobody else would have made that kind of a statement. It would have been much nearer the truth had the Minister said, “Yes. Some prestigious trains do run on time once in a blue moon.” Will you not agree with me, Sir ? I ask any hon. Member sitting here, is this not the situation ? Can anyone say that is not true ? Is it not the situation that some prestigious trains, sometimes, once in a blue moon